

[*Translation*]

Unauthorised Colony Development Board

1277. SHRI SURENDRA PAL PATHAK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal to set up an organisation like authorised Colony Development Board in order to develop the unauthorised colonies of Delhi;

(b) if so, the details thereof and the time by which it is likely to be set up;

(c) the number of such unauthorised colonies in Delhi where even the basic amenities are not being provided; and

(d) the amount allotted during each of the last three years and the year-wise amount spent thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) No. Sir.

(b) Does not arise in view of reply to part (a) above.

(c) As per pre 1977 survey, there were 607 unauthorised colonies in Delhi, out of which 559 colonies have so far been regularised. Basic civic amenities including development of the colonies which have since been regularised are being provided in a phased manner by the Municipal Corporation of Delhi. In respect of post 1977 unauthorised colonies, it is reported by MCD that 600 more colonies had come up by August, 1990 and no decision of their regularisation has been taken. However, Delhi Administration has issued order that water and electricity be supplied to those

unauthorised. Colonies which were in existence between June, 1977 and 1.1.1981 on payment of development charges by the beneficiaries.

(d) the expenditure incurred by the M.C.D. on the pre-June 1977 unauthorised colonies during the last three years is as under:-

<i>Year</i>	<i>Approved out-lay</i>	<i>Expenditure incurred</i>
<i>(in Rs. lakhs) (in Rs. lakhs)</i>		
1990-91	25	24.99
1991-92	150	149.18
1992-93	200	181.02
		<i>(upto 31.1.93)</i>

[*English*]

Encroachment of Parks, Roads in Delhi

1278. SHRI ARVIND TRIVEDI:
SHRI N. DENNIS:
SHRI RAJNATH SONKAR
SHASTRI:
SHRI PANKAJ CHOWDHARY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the parks, roads, footpaths etc. in Delhi have been under encroachment by builders and shopkeepers;

(b) if so, the details thereof?

(c) the concrete steps taken or proposed to be taken to clear the encroachments in a given time; and

(d) if not, the reasons thereof?